

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. VAMSEE TEJA MODERN RICE MILL PRIVATE LIMITED
OPERATING IN AGRO-INDUSTRY AT WEST GODAVARI DISTRICT
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vamsee Teja Modern Rice Mill Private Limited CIN: U15122AP2012PTC080350 PAN: AAECV0177C
2.	Address of the registered office	D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India 534126.
3.	URL of website	https://vtmrmp.l.stellarinsolvency.com/
4.	Details of place where majority of fixed assets are located	The rice mill/factory has been sold to third party in FY 2020-21. The remaining nominal assets are located at D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India 534 126.
5.	Installed capacity of main products/ services	N/A, the rice mill/factory has been sold to third party in FY 2020-21.
6.	Quantity and value of main products/ services sold in the last financial year	N/A, there is no revenue from operations in the company as is evident from its last available financial statements as on 31-03-2025.
7.	Number of employees/ workmen	N/A, there are no employees/workmen to the extent information made available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrmp.l.stellarinsolvency.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrmp.l.stellarinsolvency.com/
10.	Last date for receipt of expression of interest	18th August, 2025
11.	Date of issue of provisional list of prospective resolution applicants	27th August, 2025
12.	Last date for submission of objections to provisional list	01 st September 2025
13.	Date of issue of final list of prospective resolution applicants	11 th September 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 th September 2025
15.	Last date for submission of resolution plans	16 th October 2025
16.	Process email id to submit EOI	ip.vamseetejaricemill@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	N/A

Sd/-
Mr. Kambhammettu Sri Vamsi
Resolution Professional
IBBI Reg. No. IBBI/IPA-001/IP-P00664/2017-2018/11141
AFA Valid till: 31/12/2025
Reg. Address: Plot No. A-85, Flat No. DX-4, Sri Varasiddhi
Nivas, Road No. 11, Opposite Sai Baba Temple,
Jubilee Hills, Hyderabad, Telangana ,500033.
For Vamsee Teja Modern Rice Mill Private Limited-under CIRP

Place: Hyderabad
Date: 02-08-2025

Digitally signed
by
Kambhammettu Srinivasa Subbaraya Sri Vamsi
Srinivasa Subbaraya Sri Vamsi



FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. VAMSEE TEJA MODERN RICE MILL PRIVATE LIMITED
OPERATING IN AGRO-INDUSTRY AT WEST GODAVARI DISTRICT
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
 Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vamsee Teja Modern Rice Mill Private Limited CIN: U15122AP2012PTC080350 PAN: AAECV0177C
2. Address of the registered office	D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India 534126.
3. URL of website	https://vtmrmp.l.stellarinsolvency.com/
4. Details of place where majority of fixed assets are located	The rice mill/factory has been sold to third party in FY 2020-21. The remaining nominal assets are located at D.NO. 3-249, Koderu-Tadepalligudem State Highway, Alamuru, Penumantra Mandal, Andhra Pradesh, India 534 126.
5. Installed capacity of main products/ services	N/A, the rice mill/factory has been sold to third party in FY 2020-21.
6. Quantity and value of main products/ services sold in the last financial year	N/A, there is no revenue from operations in the company as is evident from its last available financial statements as on 31-03-2025.
7. Number of employees/ workmen	N/A, there are no employees/workmen to the extent information made available.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at ip.vamseetejaricemill@gmail.com Visit website: https://vtmrmp.l.stellarinsolvency.com/
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: ip.vamseetejaricemill@gmail.com Visit website: https://vtmrmp.l.stellarinsolvency.com/
10. Last date for receipt of expression of interest	18th August, 2025
11. Date of issue of provisional list of prospective resolution applicants	27th August, 2025
12. Last date for submission of objections to provisional list	01 st September 2025
13. Date of issue of final list of prospective resolution applicants	11 th September 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 th September 2025
15. Last date for submission of resolution plans	16 th October 2025
16. Process email id to submit EOI	ip.vamseetejaricemill@gmail.com
17. Details of the Corporate Debtor's registration status as MSME	N/A

Place: Hyderabad
 Date: 02-08-2025

Sd/-
Mr. Kambhammettu Sri Vamsi
Resolution Professional
 IBBI Reg. No. IBBI/PA-001/IP-P00664/2017-2018/11141
 AFA Valid till: 31/12/2025
 Reg. Address: Plot No. A-85, Flat No. DX-4, Sri Varasiddhi
 Nivas, Road No. 11, Opposite Sai Baba Temple,
 Jubilee Hills, Hyderabad, Telangana, 500033.
 For Vamsee Teja Modern Rice Mill Private Limited-under CIRP



ఫారం జి

హక్కిమ గోదావరి జిల్లా వద్ద ఆగ్రో- ఇండస్ట్రి లో పని చేస్తున్న మెసెర్స్, వంశీ తేజ మోడ్రన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ యొక్క అసక్తి వ్యక్తీకరణ కొరకు ఆహ్వానం
(ఇన్సోల్వెన్సీ అండ్ బాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కొకు ఇన్సోల్వెన్సీ రిసాల్యూషన్ ప్రక్రియ) యొక్క రిగ్యులేషన్ 36ఎ లోని సబ్ రిగ్యులేషన్ (1) క్రింద)

సంబంధిత వివరాలు

1. కార్పొరేట్ రుణగ్రస్తుని పేరు తో పాటు పాస్/ సిబిఎన్/ ఎల్ఎల్పి నం.	వంశీ తేజ మోడ్రన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ సిబిఎన్ : U15122AP2012PTC080350 పాస్ : AAECV0177C
2. సమోదిత కార్యాలయం చిరునామా	డో.నం.3-249, కోడేరు-తాడేపల్లిగూడెం రాష్ట్ర హైవే, ఆలమూరు, పెనుమంత్రి మండలం, ఆంధ్రప్రదేశ్, ఇండియా-534126.
3. వెబ్సైట్ యొక్క యూఆర్ఎల్	https://vtmrml.stellarinsolvency.com/
4. స్థిర ఆస్తులలో ఎక్కువ భాగం ఉన్న ప్రదేశం యొక్క వివరాలు	2020-21 ఆర్థిక సంవత్సరంలో రైస్ మిల్లు/ఫ్యాక్టరీని మూడవ పక్షానికి విక్రయించారు. మిగిలిన నామ మాత్రమేపు ఆస్తులు డో.నం.3-249, కోడేరు-తాడేపల్లిగూడెం రాష్ట్ర హై వే, ఆలమూరు, పెనుమంత్రి మండలం, ఆంధ్రప్రదేశ్, ఇండియా-534 126 వద్ద ఉన్నవి.
5. ప్రధాన ఉత్పత్తులు/సేవల స్థాపిత సామర్థ్యం	ఎన్/ఎ, 2020-21 ఆర్థిక సంవత్సరంలో రైస్ మిల్లు/ఫ్యాక్టరీని మూడవ పక్షానికి విక్రయించారు.
6. గత ఆర్థిక సంవత్సరంలో అమ్ముడైన ప్రధాన ఉత్పత్తులు/ సేవల పరిమాణం మరియు విలువ	ఎన్/ఎ, 31-03-2025 నాటికి దాని చివరిగా అందుబాటులో ఉన్న ఆర్థిక నివేదికల నుండి స్పష్టంగా కనిపిస్తున్నట్లుగా కంపెనీలో కార్యకలాపాల నుండి ఎటువంటి ఆదాయం లేదు.
7. ఉద్యోగులు/కార్మికుల సంఖ్య	ఎన్/ఎ, సమాచారం అందుబాటులో ఉన్నంత వరకు ఉద్యోగులు/ కార్మికులు లేరు.
8. చివరిగా అందుబాటులో ఉన్న రెండు సంవత్సరాల ఆర్థిక నివేదికలు (షెడ్యూల్ తో సహా) తో పాటు మరియు వివరాలు, రుణదాతల జాబితాలు యూఆర్ఎల్ వద్ద అందుబాటులో ఉన్నాయి:	వివరాల కొరకు, దయచేసి ip.vamseetejaricemill@gmail.com వద్ద సంప్రదించగలరు. వెబ్సైట్ : https://vtmrml.stellarinsolvency.com/ ను సందర్శించగలరు.
9. కోడ్ యొక్క సెక్షన్ 25(2) (హెచ్) క్రింద పరిష్కార దరఖాస్తుదారులకు అర్హత యూఆర్ఎల్ లో అందుబాటులో ఉంది :	వివరాల కొరకు, దయచేసి ip.vamseetejaricemill@gmail.com వద్ద సంప్రదించగలరు. వెబ్సైట్ : https://vtmrml.stellarinsolvency.com/ ను సందర్శించగలరు.
10. అసక్తి వ్యక్తీకరణ స్వీకరణకు చివరి తేది	18 ఆగస్టు, 2025
11. సంభావ్య పరిష్కార దరఖాస్తుదారుల తాత్కాలిక జాబితా జారీ తేది	27 ఆగస్టు, 2025
12. తాత్కాలిక జాబితాకు అభ్యంతరాలు సమర్పించడానికి చివరి తేది	01 సెప్టెంబరు, 2025
13. సంభావ్య రిజల్యూషన్ దరఖాస్తుదారుల తుది జాబితా జారీ తేది	11 సెప్టెంబరు, 2025
14. సమాచార మెమోరాండం జారీ చేసిన తేది, మూల్యాంకన మాతృక మరియు పరిష్కార అభ్యర్థన కాబోయే పరిష్కార దరఖాస్తుదారులకు ప్రణాళికలు	16 సెప్టెంబరు, 2025
15. పరిష్కార ప్రణాళికలను సమర్పించడానికి చివరి తేది	16 అక్టోబర్ 2025
16. ఇటెం సమర్పించడానికి ఇమెయిల్ ఐడిని ప్రాసెస్ చేయండి	ip.vamseetejaricemill@gmail.com
17. కార్పొరేట్ రుణగ్రహీత యొక్క వివరాలు ఎమ్ఎస్ఎమ్ఇ గా రిజిస్ట్రేషన్ స్థితి	ఎన్/ఎ

సం/-

శ్రీ.కంభంమెట్టు శ్రీవంశీ

రిసాల్యూషన్ ట్రాఫిఫిసల్

ఐబిబిఐ రిజి.నం.: IBBI/PA-001/IP-P00664/2017-2018/11141

ఎఎఫ్ఎ 31.12.2025 వరకు చెల్లుబాటుంది

ప్రదేశం: హైదరాబాద్
తేది: 02.08.2025

సమోదిత చిరునామా : ఫ్లాట్ నం.ఎ-85, ఫ్లాట్ నం.డిఎక్స్-4, శ్రీ వరసిద్ధి నివాస్, రోడ్డు నం.11, సాయి బాబా గుడి ఎదురు, జూబ్లీ హిల్స్, హైదరాబాద్, తెలంగాణ-500033.
వంశీ తేజ మోడ్రన్ రైస్ మిల్ ప్రైవేట్ లిమిటెడ్ కొరకు- సిబిఎర్ఐసి క్రింద